

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/132/2023

NAME OF THE PETITIONER : T Vaipur Mani Parasapara Sahaya Nidhi
(Perambur) Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 45QA of RBI Act, 1934

ORDER

Ld. Counsel Ms.Bharathi for the Petitioner.

AOS has been filed for substituted service.

Respondent did not appear and is set as ex parte.

List the petition for hearing on **14.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk